

SHRIMATI JAYANTHI NATARAJAN: Sir, we do not have water. Our people are suffering for lack of water. ...*(Interruptions)*

SHRI H.K. JAVARE GOWDA: Sir, yesterday, the Government had made known its position regarding this matter ...*(Interruption.)* They are bringing up the matter again and again. It is not fair on the part of the Members from Tamil Nadu. ...*(Interruptions)*

MR. CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*

PAPERS LAID ON THE TABLE

Report and accounts (1995-96) of the International Centre for Alternative Dispute Resolution New Delhi and related

papers

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI THAMBI DURAI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) First Annual Report and Accounts of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts.
- (ii) Statement by Government accepting the above Report.
- (iii) Statement giving reasons for the delay- in laying the papers mentioned at (i) above [Placed in Library. See No. L.T. 2414/98].

Report and accounts (1996-97) of the Institute for Social and Economic changes, Bangalore and related papers

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA: Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Twenty-first Annual Report and Accounts of the Institute for Social and Economic Change, Bangalore, for the year 1996-97, together with

the Auditors' Report on the Accounts.

- (ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

Report and accounts (1996-97) of the Satyajit Ray Film and Television Institute, Calcutta and related papers. [Placed in Library See. No. 1120/8],

सूचना और प्रसारण मंत्री (श्रीमती सुषमा स्वराज)
: निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।

(क) 1996-97 के वर्ष के लिए सत्यजीत राय फिल्म एंड टेलीविजन इन्स्टीट्यूट, कलकत्ता का वार्षिक प्रतिवेदन।

(ख) 1996-97 के वर्ष के लिए सत्यजीत राय फिल्म एंड टेलीविजन इन्स्टीट्यूट, कलकत्ता के वार्षिक लेखे और उन पर लेखापरीक्षा प्रतिवेदन।

(ग) उपर्युक्त इन्स्टीट्यूट के कार्यकरण की सरकार द्वारा समीक्षा।

(घ) ऊपर (क) और (ख) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण। (पुस्तकालय में रखी देखिये सं० 1267/98)

I. Notification of the Ministry of Surface Transport

II. Report and accounts (1996-97) of Cochin Shipyard Limited, Cochin and related papers.

III. MOU (1998-99) between Govt, of India and Cochin Shipyard Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE AND TRANSPORT (DR. DEBENDRA PRADHAN): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:— (i) G.S.R. 431(E), dated September 29, 1997, publishing the Mormugao Port Employees (Allotment of Residences)